

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 24

Dated Guwahati, the 13th May, 2016

Hon'ble the Chief Justice has been pleased to re-constitute the Committee for Recruitment of Judicial Officers including the promotion of Judicial Officers of all States with the following Hon'ble Judges: -

1. Hon'ble Mr. Justice Hrishikesh Roy.
2. Hon'ble Mr. Justice A.K. Goswami.
3. Hon'ble Mr. Justice Ujjal Bhuyan.

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 1186-99 / G, Dated 13th May, 2016

Copy to:-

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The System Analyst, Gauhati High Court, Guwahati. *He is to upload this Notification in the website of Gauhati High Court.*
10. The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Guwahati
11. The P.S. to Hon'ble Mr. Justice A.K. Goswami, Judge, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Judge, Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice _____
Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL

13/5/16
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